(d) Statement giving reasons for the delay in laying the papers mentioned at (xxvi) (a) above.

[Placed in Library. See No. L.T. 10870/16/19]

- (xxvii) (a) Annual Report and Accounts of the Haryana School Shiksha Pariyojna Parishad, implementing the Rashtriya Madhyamik Sarva Shiksha Abhiyan (SSA), Haryana, for the year 2014-15, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Parishad.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxvii) (a) above.

[Placed in Library. See No. L.T. 10889/16/19]

## Report of Comptroller and Auditor General of India - Report No. 3 of 2019

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India — Air Force, Performance Audit on "Capital Acquisition in Indian Air Force" — Union Government (Defence Services) - Report No.3 of 2019."

[Placed in Library. See No. L.T. 10964/16/19]

## MESSAGE FROM LOK SABHA

## The Finance Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General, Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Finance Bill, 2019, as passed by Lok Sabha at its sitting held on the 12th February, 2019.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.